

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) No. 100 of 2020

IN THE MATTER OF:

Riverdale Infrastructures Pvt. Ltd.

...Appellant.

Versus

Kirloskar Ebara Pumps Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Ms. Pooja M Saigal, Advocates.**

**For Respondent: Mr. Amit Sibbal, Sr. Advocate with
Mr. Sakesh Kumar (Caveator), Advocates for R-1.
Mr. Vijay Nair and Mr. Rajshikhar Rao and
Mr. Prashant Jain, Advocates for R-2.
Mr. An Haksar, Sr. Advocate with
Mr. UA Rana, Advocates for R-3.**

WITH

Company Appeal (AT) No. 101 of 2020

IN THE MATTER OF:

Ebara Corporation

...Appellant.

Versus

Kirloskar Ebara Pumps Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Vijay Nair, Mr. Rajshikhar Rao and
Mr. Prashant Jain, Advocates.**

**For Respondent: Mr. Amit Sibbal, Sr. Advocate with
Mr. Sakesh Kumar (Caveator), Advocates for R-1.
Mr. An Haksar, Sr. Advocate for R-2.
Ms. Pooja M Saigal, Mr. Arun Kathpalia, Sr.
Advocate and Mr. UA Rana, Advocates for R-3.**

ORDER
(Virtual Mode)

14.10.2020 Parties to file brief Written-Submissions not more than three pages before next date. Copies of judgments on which, parties want to refer and rely on at the time of arguments, may also be filed separately.

List both these Appeals 'For Admission (After Notice) Hearing' on **02nd December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md.